Will the Minister of Electronics and Information Technology be pleased to state:

(a) the details of the Federated Digital Identities for digital transactions including the manner in which it works and helps citizens;

(b) whether any consultations have been held with the stakeholders and if so, the response therefrom; and

(c) whether any modifications is proposed in the light of the suggestions received in this regard and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): India Digital Ecosystem Architecture (InDEA) 2.0 framework has been drafted which is currently under public consultation. In the current draft, the concept of ‘federated digital identity’ has been covered which allows minimizing the need to remember and use multiple IDs by the citizens and provide convenience of managing their account using a common ID.

(b): Yes, Sir. The draft InDEA 2.0 has been formulated by the Working Group (WG) consisting of members from Government, industry, academia and R&D organizations through multiple rounds of deliberations. The draft InDEA 2.0 has also been put up for public consultation wherein at MyGov portal, the response has been 59% positive and 23% neutral.

(c): The comments/suggestions received during the public consultation are still being analyzed in order to be further considered by the Working Group.

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